



भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India

Completion of Recovery Certificate no 8436 of 2024 against Nidhi Singh [Defaulter]
[PAN: CPWPS7287E] in the matter of Trading in Illiquid Stock Options on BSE.

Recovery Certificate no 8436 of 2024 dated December 10, 2024 was drawn against Nidhi Singh [Defaulter] [PAN: CPWPS7287E] for a sum of Rs. 5,86,000/- (Five Lakh Eighty Six Thousand Only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by AO vide Order No. Order/BM/JR/2023-24/28583 dated August 09, 2023 in the matter of Trading in Illiquid Stock Options on BSE.

In view of the recovery of the amount of Rs. 6,56,000/- (Six Lakh Fifty Six Thousand only) as due under the certificate in February 2026, the said certificate is hereby completed in exercise of powers under sub-section (1) of Section 28A of the Securities and Exchange Board of India Act, 1992 read with Section 224 and section 225 and Rule 12 of the Second Schedule to the Income Tax Act, 1961.

—Signed

February 26, 2026
New Delhi

Rajan Kumar

Deputy General Manager & Recovery Officer



राजन कुमार/Rajan Kumar
वसुली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India
उत्तरी प्रादेशिक कार्यालय / Northern Regional Office
नई दिल्ली / New Delhi